

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM 17/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CP

PETITION NUMBER : CP/655/IB/2018

NAME OF THE PETITIONER(S) : STEEL AND SCRAP PVT LTD

NAME OF THE RESPONDENT(S) : RRK HITECH INDUSTRIES PVT LTD

UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) ~~Niranjana~~ NIRANJAN RAJAGOPALAN
Advocate

2. K. RAVICHANDRAN
Pcs

ORDER
For Petitioner

For Respondent Non M

Counsels representing both the parties are present. The matter is
adjourned for hearing submissions by both the sides. Put up on
26.07.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc/sr